

ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4009
TO BE ANSWERED ON 20TH MARCH, 2018

UNLIFTED SUGAR & FOOD ITEMS

4009. SHRI SADASHIV LOKHANDE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state the details along with the quantum of sugar and various unlifted food items lying unused in the godowns in the country as on date?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

The Central Government does not hold any stock of sugar with it.

The stock of food items, viz. wheat and rice are kept to be used for allocation under National Food Security Act and other Welfare Schemes, as per the foodgrain stocking norms and hence the same are not considered as unused stock. Further, a buffer stock of pulses is maintained for appropriate market interventions.
